

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 303  
CP No. 22/241-242/JPR/2022  
Under Section 241-242 of  
Companies Act, 2013**

**In the matter of:**

**Ramesh Chandra Sharma & Ors.**

**...Petitioners**

**Versus**

**Rishabh Granimarmo Pvt. Ltd. & Ors.**

**...Respondents**

Due to paucity of time, the matter could not be taken up. Post the matter to  
15.11.2022.



**(Prabhu Dayal Sewda)  
Court Officer**

September 29, 2022